- 3. Bihar
- 4. Gujarat
- 5. J & K
- 6. Karnataka
- 7. Kerala
- 8. Maharashtra
- 9. Madhya Pradesh
- 10. Manipur.
- 11. Meghalaya
- 12. Nagaland
- 13. Orissa
- 14. Punjab
- 15. Rajasthan
- 16. Tamil Nadu
- 17. Tripura
- 18. Uttar Pradesh
- 19. West Bengal

UNION TERRITORIES

- 1. Andaman and Nicobar Islands
- 2. Arunachal Pradesh
- 3. Chandigarh
- 4. Delhi
- 5. Lakshdweep
- 6. Mizoram
- 7. Pondicherry
- 8. Goa, Daman and Diu.

Processes developed by Central Mechanical Engineering Research Institute, Durgapur

3012. SHRI MUKHTIAR SINGH MALIK:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the number of processes so far evolved at the Central Mechanical Engineering Research Institute, Durgapur;
- (b) how many of them have so far been utilised by Government; and
- (c) whether there is any proposal to undertake a comprehensive examination of the functioning and research programmes of the Institute and if so, the outlines thereof?

THE MINISTER OF INDUSTRIAL DEELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) The

Institute have completed 128 industrial research and development projects till March, 1974.

- (b) Eleven Projects have been utilised by Public Sector/Government managed Undertakings
- (c) No, Sir. Expert Panels representing Public Sector Undertaking Leading Industrial Organisations and Teaching Institutions have already been constituted by the Executive Committee of the Institute for various Divisions of the Institute for advising on research programmes.

Conversion of News Agencies into Public Corporation

3013 SHRI BIRENDER SINGH RAO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any proposal under the consideration of Government for converting the news agencies into Public Corporation;
- (b) if so, the broad outlines of the proposal; and
- (c) the time by which the proposal is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA); (a) to (c). The matter is under consideration.

Rural Electrification Schemes for Andhra Pradesh in Fifth Plan

3014. SHRI P. NARASIMHA REDDY:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the schemes of rural electrification to be undertaken in Andhra Pradesh during the Fifth Five Year Plan; and